

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS, DELHI

ORDER

In compliance of letter No.827-838/Rules/DHC/2026 dated 02.09.2026 and Notification No.82/Rules/DHC dated 13.08.2026 regarding amendment in Chapter 10 of Volume I of Delhi High Court Rules & Orders, the following committee of West District, Tis Hazari Courts, Delhi is hereby constituted, with immediate effect, as under :-

Name of the committee	Name & Designation	Designated as	Concerned Branch
"COMMISSIONERS COMMITTEE" for constitution of Commissioner's Panel.	Principal District & Sessions Judge (West)	Chairperson	General Branch (West)
	Sh. Raj Kumar Tripathi DJ (Commercial Court)-05	Member	
	Sh. Shailender Malik Spl. Judge, NDPS Act	Member	

Further the correspondence with the High Court of Delhi, New Delhi will be done only through the undersigned.


(DR. VIJAY KUMAR DÁHIYA)
PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

No. 1104/43171-43203 /Committee/Gaz./PDJ West/2026 Dated, Delhi the 24.09.2026

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi
3. All the Judicial Officers concerned.
4. All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi.
5. The A.O.(J)/Branch Incharge, Computer Branch, Tis Hazari Courts, Delhi.
6. The PS to the undersigned.
7. The Reader to the undersigned.
8. For uploading on LAYERS.
9. For uploading on centralized website through LAYERS.
10. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI